

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/2244/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 26th April, 2019.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. MACT(S) 359, dtd. 22.04.2019

Madam,

I am directed to inform you that, your prayer for casual leave for 2(two) days on 29.04.2019 and 30.04.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 26.04.2019 till the morning of 02.05.2019, has been ~~accepted/rejected~~. The District and Sessions Judge, Sonitpur, Tezpur and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

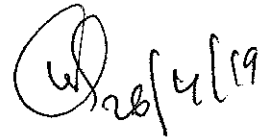
JT. REGISTRAR (VIGILANCE)

2246

Memo NO.HC.VII-65/1996/2245-A, dated 26.04.19

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rdps